

(RGSEAG), namely SABLA would provide a package of services including health and nutrition to adolescent girls in the age group of 11-18 years in 200 districts as a pilot. Another new scheme, the Indira Gandhi Matritva Sahyog Yojana (IGMSY) -The CMB Scheme would provide a better enabling environment for improved health and nutrition to pregnant and lactating mothers and support for providing early & exclusive breastfeeding for the first six months of life on pilot basis in 52 districts initially.

The State Governments and UT Administrations have a crucial role to play in addressing the nutrition challenges as they implement most of these multi-sectoral nutrition related programmes. The States/UTs have been requested to expedite the setting up of the State Nutrition Council under the chairmanship of the Chief Minister. This will be an Inter-Departmental Coordinating Committee at the apex level. The States/UTs have been asked to constitute District Co-ordination Committees and District Nutrition Councils for developing State and District Plan of Action on Nutrition.

(c) to (f) The Integrated Action Plan (IAP) for 60 Selected Tribal and Backward Districts which includes 14 districts of Jharkhand, is one of the special and new programmes initiated by the Government in Ministry of Home Affairs for districts affected by LWE. This is being implemented with a block grant of Rs.25 crore per district starting from 2010-11. In 2011 - 2012, the amount has been increased to Rs. 30 crore and is required to be spent on development schemes. Creation of public infrastructure and services such as construction of Anganwadi Centres besides; school buildings, primary health centres, drinking water supply, village roads, electric lights in public places, are some of the priority areas conveyed to the States/UTs for attention.

Anomalies in Anganwadi System

612. SHRIMATI SHOBHANA BHARTIA:

SHRI N.K. SINGH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government has taken action to correct anomalies in the Anganwadi system because of which slum children in urban areas have been found to be severely malnourished;

(b) if so, the details thereof;

(c) the extent to which benefits of other schemes such as Janani Suraksha Yojana reach urban slum children; and

(d) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (d) As per National Family Health Survey-3, 2005-06, the prevalence of undernutrition is 32.7% in urban children (below the age of 5 years) compared to 45.6% in rural areas. The Integrated Child Development Scheme (ICDS) provides a package of services including supplementary nutrition to children, pregnant and nursing women. 744 urban projects and 1,19,473 Anganwadi centres including 1877 mini-Anganwadis in urban areas are sanctioned. ICDS is one of the several programmes which has a bearing on the nutritional status of children which is an outcome of complex and multisectoral issues.

The Government has accorded priority to the issue of malnutrition, and has been implementing several schemes/programmes of different Ministries/Departments through State Governments/UTs in both rural and urban areas. The schemes, inter alia, include Integrated Child Development Services (ICDS), Mid Day Meals Scheme, Targeted Public Distribution System (TPDS), Jawahar Lai Nehru National Urban Renewal Mission (JNNURM) etc. The recently introduced Rajiv Gandhi Scheme for Empowerment of Adolescent Girls (RGSEAG), namely SABLA would provide a package of services including health and nutrition to adolescent girls in the age group of 11-18 years in 200 districts as a pilot. Another new scheme, the Indira Gandhi Matritva Sahyog Yojana (IGMSY) - The CMB Scheme would provide a better enabling environment for improved health and nutrition to pregnant and lactating mothers and support for providing early & exclusive breastfeeding for the first six months of life on pilot basis in 52 districts initially. The Janani Suraksha Yojana promotes institutional delivery among the poor pregnant women in all States and UTs.

Domestic Violence Cases

613. SHRIMATI GUNDU SUDHARANI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state: